

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13014/02/2026-US.I  
Government of India  
Ministry of Law & Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011, dated 06<sup>th</sup> June, 2026.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (i) Ms. Nivedita Prakash Mehta, (ii) Prafulla Surendrakumar Khubalkar, (iii) Ashwin Damodar Bhobe, (iv) Rohit Wasudeo Joshi, (v) Advait Mahendra Sethna and (vi) Pravin Sheshrao Patil, Additional Judges of the Bombay High Court, to be Judges of that High Court with effect from the date they assume charge of their respective offices.

*Jagannath*  
*6/6/26*

(Jagannath Srinivasan)

Joint Secretary to the Government of India

Tele: 2338 3037

To

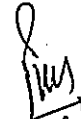
The Manager,  
Government of India Press,  
Minto Road,  
New Delhi.

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Dated: 06.05.2026

Copy to:-

1. S/Shri Justices (i) Ms. Nivedita Prakash Mehta, (ii) Prafulla Surendrakumar Khubalkar, (iii) Ashwin Damodar Bhohe, (iv) Rohit Wasudeo Joshi, (v) Advait Mahendra Sethna and (vi) Pravin Sheshrao Patil, Additional Judges of the Bombay High Court through the Registrar General, Bombay High Court, Mumbai.
2. The Secretary to the Governor, Maharashtra, Mumbai.
3. The Secretary to the Governor, Goa, Panaji.
4. The Secretary to the Chief Minister, Maharashtra, Mumbai.
5. The Secretary to the Chief Minister, Goa, Panaji.
6. The Secretary to the Acting Chief Justice, Bombay High Court, Mumbai.
7. The Chief Secretary, Government of Maharashtra, Mumbai.
8. The Chief Secretary, Government of Goa, Panaji.
9. The Registrar General, Bombay High Court, Mumbai.
10. The Accountant General, Maharashtra, Mumbai.
11. The Accountant General, Goa, Panaji.
12. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
13. PS to Principal Secretary to the Prime Minister, PM's Office, Seva Teerth, New Delhi.
14. Registrar (Conf.), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001.
15. PS to the MoS (I/C), L&J /PPS to Secretary (J).
16. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
06/06/2026

(Prem Chand)

Under Secretary (Appointments-I)

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